

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01106/2015

Jabalpur, this Wednesday, the 20th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Neeraj Kumar Tripathi, S/o Late Shri Ram Manohar Tripathi, aged about 29 years, R/o Village and Post Rahikwara, Tehsil Nagaud, District Satna (M.P.) 485002
-Applicant

(By Advocate – None)

V e r s u s

1. Union of India through Secretary, Labour and Employment Department, Jaisalmer House, Mansingh Road, New Delhi 110001.
2. Welfare Commissioner, Labour Welfare Organization, 797 Shantikunj South Civil Line, Jabalpur (M.P.) 482002.

-Respondents

(By Advocate – Shri P.K. Chourasia)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that nobody had appeared for the applicant for the last two occasions also, i.e. 20.07.2018 and 30.10.2018. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.
3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-